## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/51/2017

**PETITION NUMBER** 

: TCP/172/2016

NAME OF THE PETITIONER(S)

: MOHD. SANEER SIRAJUDDEIN & 1

NAME OF THE RESPONDENT(S)

: P.V KUTTY & 2 ORS

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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for R, - K2

An K3

Course for Petitioners

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1 & R2 and counsel for R3 present. Counsel for R1 & R2 stated that he received documents from the counsel for petitioner and sought time to give a reply as there was a medical emergency in the family of the respondents. Considering the request this Bench is inclined to grant time. Put up on 26.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)